(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 437/18/24]

- (xii) (a) Annual Report of the Samagra Shiksha Programme, West Bengal, for the year 2022-23.
 - (b) Review by Government on the working of the above Programme.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 436/18/24]

Reports (2022) under Protection of Civil Rights Act, 1955 and Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report, under sub-section (4) of Section 15A of the Protection of Civil Rights Act, 1955, for the year 2022,
 - (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L. T. 505/18/24]

- (ii) (a) Annual Report, under sub-section (4) of Section 21 of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, for the year 2022,
 - (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L. T. 506/18/24]

Notifications of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(i). A copy (in English and Hindi) of the Ministry of Home Affairs Notification No.